

LAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) and (b). The industrial and mineral projects proposed to be set up in the public sector during the IVth Plan period in the various States, including Gujarat, together with their locations have been listed in Annexure II of the Report of the Fourth Five Year Plan (pages 326-330). There is no specific proposal at present to set up public sector projects in Viramgan Taluka and in North Gujarat. However, a cooperative fertiliser project is being set up at Kandla. The establishment of public sector projects, as also of private sector units, is out of necessity governed by considerations of economic viability and technical feasibility and other relevant locational considerations together with assessment of requirements for particular projects.

**Survey of Trivandrum-Kanyakumari  
Railway Line**

141. SHRI M K. KRISHNAN. Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether the examination of the Survey Report of Trivandrum-Kanyakumari Railway line has been conducted ;

(b) if so, the details thereof ;

(c) if not, when it is likely to be completed ; and

(d) the main reasons for the delay in the examination of Report ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a) and (b) The Survey Reports of the Trivandrum-Cape Comorin-Tirunelveli line are at present under the examination of the Railway Board. The reports have to be examined in great detail by the various directorates in the Board's Office from all angles, and this is expected to take another 4 months. There has been no avoidable delay in the examination.

**Production by Industrial concerns  
beyond Licensed capacity**

142. SHRI MUKHTIAR SINGH MALIK : Will the MINISTER OF

INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether it is a fact that the production in certain industrial concerns has been in excess of their licensed capacity;

(b) if so, the number and names of such industrial concerns which have produced goods in excess of their licensed capacity during the last three years ;

(c) whether any action has been taken by Government against them ; and

(d) if not, the reasons therefor ;

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRILAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) and (b), Yes, Sir, a number of instances have come to the notice of the Government over the last few years, where industrial undertakings have substantially increased their production beyond the licensed capacity. The Industrial Licensing Policy Inquiry Committee had referred, in its report, to 45 such cases, details of which are given in Appendix IV-F of this Report, copies of which have been laid on the Table of the House.

(c) and (d). The question is under Government's consideration.

**Taking over and running of old  
Shahadara-Saharanpur Railway line**

143. SHRI MUKHTIAR SINGH MALIK : Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether Government have since decided to take over and run the old Shahadara-Saharanpur Railway line which was closed during the year 1970 ; and

(b) If not, the reasons therefor ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a) No, Sir,